

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of **Peel Technologies (India) Private Limited**

1	Name of the Corporate Person	Peel Technologies (India) Private Limited
2	Date of Incorporation of Corporate Person	14 th May, 2015
3	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Hyderabad (Ministry of Company Affairs)
4	Corporate Identity Number of Corporate Person	U72200TG2015PTC096666
5	Address of the Registered Office and Principle Office (if any) of Corporate Person	Flat No.301, 3rd Floor, Metro Residency, Rajbhavan Road, Somajiguda, Hyderabad, Telangana - 500082
6	Liquidation Commencement date of Corporate Person	04 th September, 2021
7	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. Malireddy Ramana Reddy, Registration No. IBBI/IPA-003/ICAI-N-00308/2020-2021/13452) Address: Flat No. 202, H. No 8-3-191/155 (16/A) Sai Saurabh Residency, Vengal Rao Nagar, Hyderabad - 500038, Telangana Ph: 9059779006; e-mail: ramanareddyllm@gmail.com
8	Last date for submission of claims	03 rd October, 2021

Notice is hereby given that **Peel Technologies (India) Private Limited** has commenced voluntary liquidation on 04th September, 2021.

The Stakeholders of **Peel Technologies (India) Private Limited** are hereby called upon to submit a proof of their claims, on or before 03rd October, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submissions of false or misleading proofs of claims shall attract penalties.

Date: 08/09/2021

Place: Hyderabad



Malireddy Ramana Reddy

Liquidator of Peel Technologies (India) Private Limited

